

Central Administrative Tribunal Principal Bench, New Delhi



R.A. No.51/2020 in O.A. No.1638/2018

This the 05th day of July, 2021

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A K Bishnoi, Member (A)**

Ms. Hemlata Saxena
Aged about 50 years
d/o Sh. Awadh Bihari Saxena
presently posted in ESI Dispensary
Nand Nagri
r/o Yamuna Vihar, Delhi – 110 053
Group A (Chief Medical Officer)
CMO (NFSG)

..Applicant

Versus

Employees State Insurance Corporation
Through its Director General
Panchdeep Bhawan
CIG Road, New Delhi – 110 002

..Respondent

ORDER (in circulation)

Mr. Justice L. Narasimha Reddy:

This R.A. is filed with a prayer to review the order dated 11.02.2020 passed in O.A. No.1638/2018.



2. We perused the R.A. and the entire record. The order passed in the O.A. has dealt with every aspect urged by the applicant. The principles laid down by the Hon'ble Supreme Court were also applied. It is not mentioned that any point urged by the applicant was omitted from consideration.

3. The R.A. is accordingly rejected.

(A K Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/sunil/